

\210ITEM NO.55

COURT NO.4

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 36504/2016  
(Arising out of impugned final judgment and order dated 23/08/2016  
in SA No. 1043/2014 passed by the High Court Of Judicature at  
Allahabad)

MOHD. SHAREEF KHAN

Petitioner(s)

VERSUS

STATE OF U.P AND ORS.

Respondent(s)

(with appln. (s) for exemption from filing O.T.)

Date : 02/01/2017 This petition was called on for hearing today.

CORAM :

HON&#39;BLE MR. JUSTICE J. CHELAMESWAR

HON&#39;BLE MR. JUSTICE PRAFULLA C. PANT

For Petitioner(s)

Mr. T. N. Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

The matter is adjourned for two weeks, as prayed for.

(DEEPAK MANSUKHANI) (RAJINDER KAUR)

AR-cum-PS Court Master